

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

*Imphal, the 17<sup>th</sup> August, 2023*

No. HCM/TP-SC/2017-Estt.II/ : On the recommendation of the transfer committee vide its meeting on 14<sup>th</sup> August, 2023, the High Court of Manipur is pleased to order that the employees mentioned in Column II of the table given below, shall be utilized in the Courts/Offices given in Column V, in view of the prevailing situation in the State, until further order/s:-

SL. NO	NAME OF EMPLOYEES	DESIGNATION	PRESENT PLACE OF POSTING	PLACE OF UTILIZATION
1.	D. Rocky	Chowkidar	JMFC, Moreh	District & Sessions Judge, Senapati
2.	Gagarin Kshetri	L.D. Assistant	District & Sessions Judge, Imphal East	High Court of Manipur
3.	Deepa Maisnam	L.D. Assistant	District & Sessions Judge, Imphal West	High Court of Manipur
4.	Md. Nooruddin	Process Server	JMFC, Kangpokpi under District & Sessions Judge, Senapati	Family Court, Manipur
5.	Md. Juma Khan	Process Server	Family Court, Manipur	JMFC, Kangpokpi under District & Sessions Judge, Senapati
6.	Sheikholun Khongsai	Peon	Family Court, Manipur	JMFC, Kangpokpi under District & Sessions Judge, Senapati

They shall report to the concerned District & Sessions Judge where they shall be utilized.

By order etc.,

Sd/-

**(OJESH MUTUM)**

REGISTRAR (JUDL)

HIGH COURT OF MANIPUR

Imphal, 17<sup>th</sup> August, 2023

Endt. No. HCM/TP-SC/2017-Estt.II/ 15013-23 .

Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma.
4. The Private Secretary to Registrar General, High Court of Manipur.
5. All the District & Sessions Judge/The Judge, Special Court, ND&PS, Manipur/Addl. District & Sessions Judges/All the Judges, Family Courts/Special Judge, ND&PS (FTC)/Addl. District & Sessions Judge, (FTC), CAW/Member Secretary, MASLSA.
6. The Registrar (Vigilance)/(Admn.PM&P), High Court of Manipur.
7. The Joint Registrar (Judl.), High Court of Manipur.
8. The Deputy Registrar (Judl.), High Court of Manipur.
9. The System Analysts, High Court of Manipur.  
- He is requested to upload the same to the official website of this registry.
10. The Superintendent (Estt. II), High Court of Manipur.
11. The Guard File/Notice Board/Concerned File.



REGISTRAR (JUDL)

HIGH COURT OF MANIPUR